(11)

सेवा में,

अवर सचिव, (स्थापना शाखा) बिहार विधान सभा, पटना ।

4040 (Foll)

विषय:- चल-अंचल सम्पत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

सभा सिचवालय के कार्यालय आदेश संख्या-1स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अंचल सम्पत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव, अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

Shigh

January 24

2213

6.2.24

(सुधीर कुमार सिह) अवर सचिव,

बिहार विधान सभां, पटना ।

Declaration of Assets and Liabilities

Year 2023-2024

I, **Sudhir Kumar Singh,** Son of Sri Indramani Singh, aged 47 years, belonging to Administrative Cadre service and presently working as Under Secretary, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependan 3 Etc. Name
			Sweta Singh	Gautam Kumar	Gaurav Kumar	
(i)		12,000/-	10000/-	Nil	Nil	N.A.
(ii)	Banks, Financial Institutions And Non-Banking Financial Companies	saving- 2,50,0000/-	saving- 50,0000/-	Nil	Nil	N.A.
(iii)	Debentures and Shares in companies	Nil	Nil	Nil	Nil	N.A.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs. 40,00,000/-yrly	Nil	Nil	Nil	N.A.
(v)	Motor Vehicles (details of make, etc.)	Bajaj Pluser No- BR 1-FA-1888 Sweft Dizer No- BR-01-AC-8517	Nil ·	Nil	Nil	N.A.
(vi)	Jewelry (give details of weight and value)	Gold 100 Gram. Silver-155 Gram	Gold 100 Gram. Silver-155 Gram		Nil	N.A.
vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	N.A.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr No	- cociipcioii	Self	Spouse Name(S)	Dependant- Name	1 Dependant-2 Name	Dependant Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil .	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Saguna More Flat-1620 Sq FT	WEST Patel Nagar 1200SQ ft. 2000sq ft Ram jaypal Nagar Near Gola Road 2400sq ftNear R.P.S. Eng. college.patna.	Nil	Nil	Nil
	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	C.B.I.	20,55,000/-	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	

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	(c) dues to departments	Nil	O.S. Nilmers
	dealing with supply of electricity		Allegania o
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil .
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 50931/- Assesment Year-2022-23 PAN No. EJOPS8719D	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

Personal Detail

Place: PATNA

Note:

GPF/CPF/PRAN No.	:-	GPF-PTS/BLA-1048				
Gender	i-	M (M/F)				
Date of Birth	;-	2 1 0 1 1 9 7 6 (DD/MM/YYYY)				
Class/Group	:-	A (A/B/C)				
Cadre	i-	Administrative				
		(Full Name : B.A.S Bihar Administrative Service)				
Home District	:-	BHOJPUR (Bihar)				

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Sudhir Kumar Singh

Designation: Under Secretary

Department: Bihar Legistative Assembly, Patna.

Date: 06-02-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.